

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 715 OF 2019 IN
APPEAL NO. 173 OF 2019 &
IA NO. 1238 OF 2019**

Dated : 4th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

...Appellant(s)

Sree Rengaraj Ispat Industries (P) Ltd.

Vs.

**Tamil Nadu Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-2

ORDER

Learned counsel for the Appellant places on record a copy of the undertaking given by the Appellant to TANGEDO.

List the matter on **26.09.2019**. Interim order, if any, shall be continued till the next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj